ANNEXURE-6

Name of the corporate debtor: M/s Independent TV Limited;
Date of commencement of liquidation: 17.03.2023;
List of stakeholders as on: 02.07.2025

List of Operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Amount of Claim Disbursed	Amount of Claim Balance	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted							
1	STAR INDIA PRIVATE LIMITED	U72300MH1994PTC076485	14.04.2023	124978717	124978717	OC	NA	NA	NA	25.00	-	NA	-	-	-	-	This claim include Star India and Disney. The star india had filed claim on behalf of disney, during the CIR Process both the companies are claim filed seprately, upon due verification thereis no bar in the Law. Hence claim is admitted
2	Zee Entertainment Enterprises Limited	L92132MH1982PLC028767	16.04.2023	134110907	134110907	OC	NA	NA	NA	26.84	-	NA	-	-	-	-	Claim Admitted
3	Numeric Advisory Private Limited	U93000DL2018PTC342750	23.03.2023	424770	240770	OC	NA	NA	NA	0.04	-	NA	184000	-	-	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Proces. As per OC claim pertains to invoice of for the period 1-5-19 to 31-5-19 .MSME Samdhan intimation for making payment is also attached. Further OC claims TDS of Rs. 184000 not deposited by CD. TDS may be deposited by RP as per the waterfall. Claim admitted (270000+70-29300)
4	M B Surana Marketing Private Limited	U51109DL1988PTC034445	17.04.2023	7215114	999900	OC	NA	NA	NA	0.20	-	NA	6215214	-	-	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Proces. As per Books of Accounts claim is NIL, Further Invoices are In Name of Pantel Technologies. OC has filled form C instead of Form B. No supporting documents is provided for claim.
5	Akash Saha (Ambay Enterprises)	-	-	200000	200000	OC	NA	NA	NA	0.04	-	NA	0	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies
6	Independent Service Company	-	05.04.2023	8230044	400000	OC	NA	NA	NA	0.08	-	NA	7830044	-	-	-	OC has claimed Rs. 8230044/- . This amount OC has paid to Pantel technologies. As per Books of Accounts OC has paid only Rs. 4,00,000 to CD, which CD has transferred to Pantel tech. This Claims pertains to Advance deposit of recharge vouchers, Set of Box , Dish Antena, assesories.
7	L N Marketing	-	-	3600000	3600000	OC	NA	NA	NA	0.72	-	NA	0	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies. OC has filled form C instead of Form B.
8	Mandhar Marketing	-	-	1800000	1800000	OC	NA	NA	NA	0.36	-	NA	0	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies. OC has filled form C instead of Form B.
9	Krish Electronics	-	-	2100000	2100000	OC	NA	NA	NA	0.42	-	NA	0	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies
10	Priya Shrivastava M/s Sanvriddhi Management Services	-	31.03.2023	587475	587475	OC	NA	NA	NA	0.11	-	NA	0	-	-	-	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Proces. Claim Documents Ok. Claim is of Rs. 587475. In tally , CD has written of the balance amount payable.
11	Messrs Ordine (Online Service)	-	16.04.2023	199999	199999	OC	NA	NA	NA	0.04	-	NA	0	-	-	-	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies
12	Kumbhat Communication	-	-	2500000	2500000	OC	NA	NA	NA	0.50	-	NA	0	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies
13	Mahalaxmi Enterprises (Pawan Bhadoria)	-	-	8722763	500000	OC	NA	NA	NA	0.10	-	NA	8222763	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL) of Rs. 5,00,000 and rest to by Pantel Payment made by OC to CD of Rs. 5,00,000 only and and rest of the payment as claimed by OC is the payment made to Pantel. Balance amount of claims is for payment OC has made to Pantel technologies. Service agreement attahed is with Pantel. This Claims pertains to Advance deposit of recharge vouchers.
14	Shree Sai Services (Managobinda Parasia)	-	-	500000	500000	OC	NA	NA	NA	0.10	-	NA	0	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies

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15	Vijayalakshmi Agencies	-	-	5769240	100000	OC	NA	NA	NA	0.02	-	NA	5669240	-	-	-		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Payment made by OC to CD aof Rs. 1,00,000 only and rest of the payment as claimed by OC is the payment made to Pantel. Balance amount of claims is for payment OC has made to Pantel technologies. Service agreement is not attached. This Claims pertains to Advance deposit of recharge vouchers.
16	Mahdeb Traders	-	-	500000	500000	OC	NA	NA	NA	0.10	-	NA	0	-	-	-		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies. Serive agreement is not attached.
17	J K Sales	-	-	500000	500000	OC	NA	NA	NA	0.10	-	NA	0	-	-	-		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies.
18	Ankur Enterprises	-	-	800000	800000	OC	NA	NA	NA	0.16	-	NA	0	-	-	-		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies.
19	J S Enterprises (Harmeet Kaur)	-	-	1000000	1000000	OC	NA	NA	NA	0.20	-	NA	0	-	-	-		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies.
20	Bhagwati Traders	-	-	465000	465000	OC	NA	NA	NA	0.09	-	NA	0	-	-	-		No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Proces. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies.
21	Magnaquest Technologies Limited	U72200TG1997PLC028163	24.03.2023	14748000	11669332.04	OC	NA	NA	NA	2.35	-	NA	0	-	-	-		No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Proces. Interest Calculation is not Provided by OC. Four Months Invoice is pending as per OC. We have taken Interest w.e.f 24th June i.e, 7 days after the date of last Invoice raised by OC @ 2% p.m as per the agreement. TDS Claimis rejected as it will be deposited as per the Claim of Income tax.
22	Dreamzz Tradewing LLP	-	-	24437101	2000000	OC	NA	NA	NA	0.40	-	NA	22437101	-	-	-		Invoice raised by CD and Payment also made by OC to CD of Rs. 20,00,000 only. and rest of the payment as claimed by OC is the payment made to Pantel. Balance amount of claims is for payment OC has made to Pantel technologies. Service agreement is not attached. This Claims pertains to Advance deposit of recharge vouchers.
23	DISCOVERY COMMUNICATIONS INDIA	U74300DL1996ULT082136	16.04.2023	14897674.77	14897674.77	OC	NA	NA	NA	2.98	-	NA	-	-	-	-		Claim admitted
24	INDIACAST MEDIA DISTRIBUTION PRIVATE LIMITED	U74300MH2008PTC274364	16.04.2023	111189679	111189679	OC	NA	NA	NA	22.40	-	NA	-	-	-	-		Claim admitted
25	WARNER MEDIA INDIA PRIVATE LIMITED	U74899DL1994PTC061152	16.04.2023	11284156.65	11284156.65	OC	NA	NA	NA	2.25	-	NA	-	-	-	-		Claim admitted
26	WOW CREATION	-	-	620944	589627	OC	NA	NA	NA	0.11	-	NA	31317	-	-	-		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Rs 31317(27732+3920) is pertaining to FY 2017-18. The same is not found with Audited Books of accounts hence rejected
27	ANKIT ENTERPRISES	-	20.04.2023	200000	200000	OC	NA	NA	NA	0.04	-	NA	0	-	-	-		No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Proces. This claim pertains to Advance deposit for Settop Boxes, Dish Antena etc, Cd has transferred this amount to Pantel Technologies, That Service Agreement are between Pantel Technologies Ltd and OC, Bills of the OC are issued to Pantel Technologies P Ltd, Form B NOT SIGNED, AND SIGNED FORM C FILED FOR RS 10195000
28	SATYAM SALES COORPORATION	-	-	1150000	1150000	OC	NA	NA	NA	0.23	-	NA	0	-	-	-		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Payment received in ITVL, and Transferred to Pantel. Inv raised by ITVL, Claim pertains to Advance Deposit of Recharge Vouchers
29	GRAVITAAS	-	13.04.2023	54280191	47514000	OC	NA	NA	NA	9.50	-	NA	6766191	-	-	-		Claim admitted as per Books of CD.
30	RAJ TELEVISION NETWORK LTD	L92490TN1994PLC027709	-	11612116	4407944	OC	NA	NA	NA	0.88	-	NA	7204172	-	-	-		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. As the Claim relates to Pre 2018 March period, Balance as per audited books admitted(Tally balance)
31	SUN TV NETWORK LIMITED	L22110TN1985PLC012491	-	15213085.97	14375296.94	OC	NA	NA	NA	2.8	-	NA	837789	-	-	-		No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Claim admitted. interest calculated up to Feb 2020.
32	Ministry of Information and Broadcasting	-	07.04.2023	8547186427	-	OC	NA	NA	NA	0.00	8547186427	NA	-	-	-	-		The claim is admitted as a contingent, subject to the disposal of writ petition WP (C) No. 9240/2018.
33	M/s MSS Digital	-	14.04.2023	1800000	1200000	OC	NA	NA	NA	0.24	-	NA	600000	-	-	-		Claim admitted and interest has been declined being no agreed terms.

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34	M/s Greycells18 Media Limited	U65923MH2006PLC274887	24.07.2023	34,14,634.17	30,15,729	OC	NA	NA	NA	0.60	-	NA	3,98,908	-	-	-	No any interest clause in the interconnect agreement dated 29.10.2015 and no other supporting proof of evidence shown, therefore interest amount has been rejected
35	Rabi Narayan Das	-	24.03.2023	28280	28280	OC	NA	NA	NA	0.000	-	NA	-	-	-	-	CLAIM ADMITTED
	TOTAL			9116266318	499604487					100.00	8547186427		66396739		-	-	

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